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Gujarat (Supplementary) Appropriation Act, 1968 2 of 1968

[16 March 1968]

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SCHEDULE 1 :- <u>SCHEDULE I</u>

Gujarat (Supplementary) Appropriation Act, 1968 2 of 1968

[16 March 1968]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March 1968. It is hereby enacted in the Nineteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Supplementary) Appropriation Act, 1968,

2. Issue Of Rs. 18,12,92,866 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1987-88 :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of eighteen crores, twelve lakhs, ninety two thousand, eight hundred and sixty six rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty first day of March 1968 in respect of the services and purposes specified in column 2 of the

Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to to said year.

SCHEDULE 1 SCHEDULE I

(See sections 2 and 3)

Sr. No.	Services and purposes Heads of Accounts	Sums not exceeding		
		Voted by the legislative Assembly	Charged on the Consolidated Fund	Total.
1	2	3	4	
		Rs.	Rs.	Rs.
A- EXPENDITURE ON REVENUE ACCOUNT				
General Administration Department				
1 State Legislature	18, Parliament, State/Union Territory Legislatures	(sic)		5,00,000
2 General Administration Department	19, General Administration.	2,82,600		2,82,600
3 Territorial and political Pensions	(sic), Territorial and Political Pensions	44,000		44,000
5. Other Revenue Expenditure pertaining to General Administration Department.	26, Miscellaneous Department 30, Miscellaneous, Social and Developmental Organisations.	1,01,500	1,053	1,02,553
	71. Miscellaneous			
Total. General		8.78.100	1.053	8.79.153

Administration		0,.0,200	-,	·,,
Department Finance Departm	 nent			
6. Sales Tax	12, Sales Tax	2,03,000		2,03,000
7 Internet on Debt and Other Obligations	16, Interest on Debt and Other Obligations.	7557555	95,38,835	95,38,835
9 Finance Department	19, General Administration	40		40
10 Other Revenue Expenditure pertaining to Finance Department	13, Other Taxes and Duties 26, Miscellaneous Department		50	50
	71, Miscellaneous			
11 Pension and other Retirement Benefit	65, Pensions and other Retirement Benefits.	10,67,000		10,67,000
	Total Finance Department	12,68,040	95,38,885	1,08,06,925
Legal Department				
12 Legal Department	19, General Administration	21,000		21,000
13 Administration of Justice	21, Administration of Justice	10,12,400	96,130	11,08,530
	Total, Legal Department	10,33,400	96,130	11,29,530
Public Works Department				
16 Public Works Department	19, General Administration	1,12,000		1,12,000
17 Irrigation and navigation	42, Multipurpose River Schemes;			
	43, Irrigation, Navigation, Embankment and Drainage Works (Commercial);	53,80,030		52,80,030
	44, Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).			

19 Public Works	50, Public Works.	60	10,160	10,210
Total, Public Wor	ks Department	33,92,080	10,160	54,02,240
Revenue Departr	ment			
21 Land Revenue	9, Land Revenue	10		10
22 Stamps and Registration	14, Stamps; 15, Registration	1,76,000	308	1,76,308
24 Revenue Department	19, General Administration	4,62,000		4,62,000
26 Dangs District	33-A, Dangs District	2,55,695		2,55,695
26 Famine Relief	64, Famine Relief.	2,70,00,000		2,70,00,000
27 Other Revenue Expenditure pertaining to Revenue Department	71, Miscellaneous; 76, Other Miscellaneous Compensations and Assignments.	9,33,000	37,367	9,70,367
Total, Revenue D Panchayats and I	Department Health Department	2,88,26,705	37,676	2,88,64,380
28 Interest on Debt and Other Obligations	16, Interest on Debt and Other Obligations.		108	108
28 Panchayats and Health Department	19, General Administration.	42,000		42,000
30 Medical	29, Medical	30	9,393	9,423
31 Public Health	30, Public Health.	87,020		87,020
32 Community Development Projects, National Extension Service and Local Development Works	37, Community Development Projects, National Extension Service and Local Development Works.		440	440
33 Other Revenue Expenditure pertaining to Panchayats and Health Department	26, Miscellaneous Departments; 34, Co-operation; 39, Miscellaneous Social and Developmental Organisation;	25,73,000		25,73,000

	71, Miscellaneous; 76, Other			
	Miscellaneous,			
	Compensation and Assignments.			
Total, Panchayat Department		27,62,650	9,941	27,11,991
Education and La	abour Department			
34 State Excise Duties	10, State Excise Duties.	91,195		91,195
36 Interest on Debt and Other Obligations	16, Interest on Debt and Other Obligations.		1,33,600	1,33,600
36 Education and Labour Department	10, General Administration.	84,000		84,000
37 Education	28, Education.	3,00,75,020		3,00,75,020
38 Labour and Employment and Miscellaneous	38, Labour and Employment; 71, Miscellaneous.	20	2,262	2,282
39 Other Revenue Expenditure pertaining to Education and Labour Department	27, Scientific Departments; 31, Agriculture; 34, Co-operation; 35, Industries; 39, Miscellaneous Social and Developmental Organisations.	12,85,800		12,85,800
Total, Education Department	and Labour	3,15,36,035	1,35,862	3,16,71,897
Home Department				
40 Taxes on Vehicles and other Taxes and Duties pertaining to Home Department	11, Taxes on Vehicles; 13, Other Taxes and Duties.	31,680		31,680
41 Home Department	19, General Administration.	10		10
43 Police	23, Police.	19,94,470		19,94,470
44 Other Revenue Expenditure pertaining to	26, Miscellaneous Departments; 39, Miscellaneous Social and	50,010		50,010

Home Department	Developmental Organisations; 71,			
45 Expenditure of Horne Department connected with the National Emergency	Miscellaneous. 78-A, Expenditure connected with the National Emergency.	3,80,000		3,80,000
Total, Home Dep	partment	24,36,170		24,36,170
Industries, Mines Department	s and Power			
47 Industries, Mines and Power Department	19, General Administration	9,000		9,000
48 Industries	35, Industries.	10		10
50 Miscellaneous Expenditure pertaining to Industries, Mines and Power Department.	71, Miscellaneous	46,95,000	15,750	46,29,750
Total, Industries Department	s, Mines and Power	46,14,010	15,730	46,29,760
Agriculture and (Department	Co-operation			
51 Interest on Debt and Other Obligations	16, Interest on Debt and Other Obligations.		10,10,480	10,10,480
52 Agriculture and Co- operation Department	19, General Administration.	1,42,000		1,42,000
53 Agriculture	31, Agriculture.	78,53,750	3,043	78,56,793
54 Animal Husbandry	33, Animal Husbandry,	30		30
55 Co- operation	34, Co-operation.	1,15,010		1,15,010
56 Industries	35, Industries,	5,61,000		5,61,000
57 Forest	70, Forest,	41,80,000	4,700	41,84,700
Total, Agriculture Department	e and Co-operation	1,28,51,790	10,18,223	1,38,70,013
Civil Supplies De	partment			
59 Civil Supplies	19, General Administration.	19,000		19,000

61	26, Miscellaneous	6,95,635		6,95,635
Miscellaneous Departments	Departments.	, ,		
Total, Civil Supp	olies Department	7,14,635		7,14,635
Gujarat Legislat	ure Secretariat			
62 State Legislature	18, Parliament State/Union Territory Legislatures.	20	3,000	3,020
Total, Gujarat L Secretariat	egislature	20	3,000	3,020
Total-A Expendi Account	ture on Revenue	9,22,53,035	1,08,66,679	10,31,19,714
B-EXPENDITURE ACCOUNT	ON CAPITAL			
Finance Departr	nent			
96 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development.	8,73,910		8,73,910
63 Payment of Commuted value of Pensions	120, Payment of Commuted value of Pensions.	75,000		75,000
Total, Finance D	epartment	9,48,910		9,48,910
Public Works Department				
64 Capital Outlay on Irrigation and Navigation	98, Capital Outlay on Multipurpose River Schemes; 99, Capital Outlay on Irrigation, Navigation Embankment and Drainage Works (Commercial); 100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage works (Non-Commercial).	20,00,110	169	20,00,279
66 Capital	103, Capital	60	89,036	89,036

Outlay on Public	•			
Works 67 Expenditure on Capital for Gujarat	Works. 107, Expenditure on Capital for Gujarat.	30	1,338	1,368
Total, Public Wor	ks Department	20,00,200	90,543	20,90,743
Revenue Departi	ment			
70 Capital Outlay on other works pertaining to Revenue Department.	109, Capital Outlay on other works.	1,29,000	15,361	1,44,361
Total, Revenue [Department	1,29,000	15,361	1,44,361
Industries, Mines Department	s and Power			
73 Capital Outlay on Industrial and Economics Development	96, Capital Outlay on Industrial and Economic Development.		2,72,020	2,72,020
97 Capital Outlay on Multipurpose River Schemes	98, Capital Outlay on Multipurpose River Schemes.	1,50,00,000		1,50,00,000
Total, Industries Department	Total, Industries, Mines and Power Department		2,72,020	1,52,72,020
Agriculture and O Department	Co-operation			
74 Capital Outlay on Agriculture	95, Capital Outlay on Schemes of Agricultural Improvement and Research.		68	68
75 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development.	61,97,000		61,97,000
Total, Agriculture and Co-operation Department		61,97,000	68	61,97,068
Civil Supplies Department				
79 Capital Outlay on Schemes of Government trading	124, Capital Outlay on Schemes of Government trading	10		10

ies Department	10		10
Total-B. Expenditure on Capital Account		3,77,992	2,46,53,112
C-EXPENDITURE UNDER DEBT HEAD			
ent			
Q-Public Debt Loans from Central Government		4,16,38,000	4,16,38,000
Q-Loans and Advances by State/Union Territory Governments	4,87,000		4,87,000
	4,87,000	4,16,38,000	4,21,25,000
nt			
Q—Loans Advances by State/Union Territory Governments	3,00,000		3,00,000
artment	3,00,000		3,00,000
partment			
Q-Loans and Advances by State/Union Territory Govern- ments.	10		10
ks Department	10		10
bour Department			
Q-Loans and Advances by State/Union Territory Govern- ments	7,00,000		7,00,000
Total, Education and Labour Department			7,00,000
nt			
Q—Loans and Advances by State/Union Territory Governments	1,00,00,000		1,00,00,000
	UNDER DEBT HEAD ent Q-Public Debt Loans from Central Government Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments. ks Department Dour Department Q-Loans and Advances by State/Union Territory Governments and Labour nt Q—Loans and Advances by State/Union Territory Governments and Labour nt Q—Loans and Advances by State/Union Territory Governments and Labour	ture on Capital UNDER DEBT HEAD ent Q-Public Debt Loans from Central Government Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments. ks Department Q-Loans and Advances by State/Union Territory Governments artment Q-Loans and Advances by State/Union Territory Governments 7,00,000 nt Q-Loans and Advances by State/Union Territory Governments and Labour 7,00,000 nt Q-Loans and Advances by State/Union Territory 1,00,00,000 1,00,00,000 Territory Territory	ture on Capital 2,42,75,120 3,77,992 UNDER DEBT HEAD ent Q-Public Debt Loans from Central Government 4,87,000 Advances by State/Union Territory Governments 3,00,000 Advances by State/Union Territory Governments 10 Deartment Q-Loans and Advances by State/Union Territory Governments 10 Deartment Q-Loans and Advances by State/Union Territory Governments 10 Dour Department Q-Loans and Advances by State/Union Territory Governments 7,00,000 Advances by State/Union Territory Governments 10 Dour Department Q-Loans and Advances by State/Union Territory Governments 10 Dour Department Q-Loans and Advances by State/Union Territory Governments 11 Q-Loans and Advances by State/Union Territory Governments 11 Q-Loans and Advances by State/Union Territory Governments 11,00,00,000 Advances by State/Union Territory

Agriculture and Co-operation Department				
93 Public Debt.	Q-Public Debt.		3,95,000	3,95,000
94 Loans and Advances pertaining to Agriculture and Co-operation Department	Q-Loans and Advances by State/Union Territory Governments.	30		30
Total, Agriculture and Co-operation Department		30	3,95,000	3,95,030
Total-C-Expenditure under Debt Heads		1,14,87,040	4,20,33,000	5,35,20,040
GRAND TOTAL		12,80,15,195	5,32,77,671	18,12,92,866